sent to them on the 4th October, 1960 have been received?

THE DEPUTY MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MUKTHY): (a) No, Sir

- (b) Not <sup>yet</sup>- This is under consideration in consultation with the Planning Commission.
  - (c) Yes, from Kerala and Bihar.

#### CO-OPEVRATIVE SUGAR MILLS

"190. SHRI M. P. BHARGAVA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) the number of sugar mills working at present on co-operative basis;
- (b) whether any new licences have been granted in 1960 for the establishment of sugar mills by co-operative societies; and
- (c) whether there are any pending applications from co-operative societies for grant of licences for sugar mills?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) 29.

- (b) In 1960, 13 applications have been approved for grant of licences.
  - (c) 37 applications are pending.

## STALLS IN THE VICINITY OF BHADRAK RAILWAY STATION

- \*191. SHRI BIBUDHENDRA MISRA: Will the Minister of RAILWAYS be pleased to state:
- (a) the number of persons permitted to put stalls in the vicinity of the Bhadrak Railway Station in the South-Eastern Railway;
- (b) the total monthly collection of rent from these stalls; and
- (c) whether it is a fact that the stallowners have been asked by the Divisional Engineer, South-Eastern Railway to vacate the land allotted to them; and if so, why?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) . 20.

- (b) Rs. 190 per month.
- (c) Yes. The licencees have sublet the stalls to unauthorised persons and the rent has fallen into heavy arrears. Also the present stall holders are not keeping the site neat and tidy, as required under the agreement.

# ENQUIRY CLERKS ON THE SOUTH-EASTERN RAILWAY

- •192. SHRI BIBUDHENDRA MISRA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether enquiry clerks (Grade III) serving in the South-Eastern Railway are required to pass any departmental test for confirmation in service;
- (b) if so, what are the rules prescribed for the departmental test; and
- (c) whether persons appointed prior to the formulation of these rules also are required to appear in such a test?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

#### RAILWAY ACCIDENT AT OBEIDULLAGANJ NEAR BHOPAL

- •193. SHRI A. D. MANI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether on the 8th March, 1959, a person named Shri Kalka Prasad, his wife, Shrimati Lumabai, and his sons, Mahesh Kumar and Munnoo, were killed in a Railway accident at the Obeidullaganj railway station near Bhopal;
- (b) whether the accident was caused by a goods train 741 coming from Hoshangabad without its headlight and without giving any whistle:
- (c) whether on the day on which the accident took place the platform was not properly lighted; and

(d) whether the sons of the deceased Shri Kalka Prasad had made representations to Government for compensation and if so, what action Government have taken thereon?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Ye<sub>s</sub> Sir.

- (b) Driver of goods train sounded engine whistle while entering the station. Head light was defective but buffer lamps were functioning.
  - (c) No Sir.
- (d) Yes Sir, a claim for Rs. 25,000 was received but this on examination was found inadmissible.

\*194. [Transferred to the 4th May, 1961.]

t [CENTRAL WAREHOUSES

### केन्द्रीय भाण्डागार

\*१९५. श्री राम सहाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

- (क) सेण्ट्रल वेयरहाउसिंग कार्पोरेशन ने मार्च, १९६१ तक कितने भाण्डागार बनाये: श्रीर
- (ख) क्या सरकार ने केन्द्रीय भाण्डा-गारों के लिये स्थानीय मन्त्रणा समिति बनाने की तजवीज के बारे में कोई निर्णय किया है; और यदि हां, तो क्या ऐसी कोई स्थानीय मन्त्रणा समिति श्रव तक बनाई गई है ?
- •195. SHRI RAM SAHAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) how many warehouses have been built by the Central Warehousing Corporation up to March, 1961; and

(b) whether Government have taken a decision on the proposal for setting up Local Advisory Committees for the Central Warehouses; and if so, whether any such Local Advisory Committee has so far been set up?]

**साद्य तथा कृषि उपमंत्री (श्री ए० एम० र्थाम**त) : (क) चार पूरे हो चुके हैं श्रीर पांच का निर्माण हो रहा है।

(ख) सेण्ट्रल वेयरहाउसिंग कार्पोरेशन के ग्यारह केन्द्रों में अब स्थानीय मन्त्रणा समितियां काम कर रही हैं। दूसरे केन्द्रों में भी ऐसी समितियां बनाने का प्रयत्न किया जा रहा है।

\*[THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) Four already competed and five under construction.

(b) Local Advisory Committees are now functioning at 11 centres of the Central Warehousing Corporation and efforts are being made to set up such Committees at other centres.]

### बनास्पति के लिये रंग हुढ़ निकालने के हेतु श्रनुसन्धान योजनायें

\*१६६. श्री राम सहाय: क्या खाद्य तथा कृषि मंत्री, खाद्य तथा कृषि मंत्रालय (खाद्य विभाग) के १९६०-६१ के प्रतिवेदन के पृष्ठ २३ को देखेंगे श्रीर यह बताने की कृपा करेंगे कि बनास्पति के लिये रंग ढूंढ निकालने के हेतु नियुक्त की गयी विशेष समिति ने जिन पांच अनुसन्धान योजनाश्रों पर विचार किया था, उनका क्या परिणाम निकला श्रीर उनके द्वारा अनुमोदित भावी कार्य के सम्बन्ध में क्या प्रगति हई है ?

- $t \ [ \text{Research schemes to find out a colour} \\ \text{for Vanaspati} \\$
- •196. Shri RAM SAHAI: Will the Minister of FOOD AND AGRICULTURE be pleased to refer to page 23 of the

t[] English translation.